

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

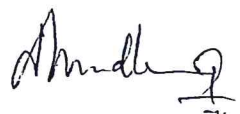



**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/136/2016**

**NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others**

**NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others**

**UNDER SECTION : 397, 398, 402 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	R. B. Pradheep for S. Sethuraman	for R-28.	
	Ranjana G. for Preeti Mehan	R 9	
	Bharath for Mr. CHITRA NARAYAN	PETITIONERS	
	Keerthi Krishna For T.K. Bhaskar	for Respondents 2-6	

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ORDER

Representing counsel for the petitioner present. Representing Counsel for Respondents 2 to 6, 9 & 28 are present and prayed for time for making submissions. The IRP appointed for the R1 Company was also present. At request, time for hearing submissions of the respondent side is enlarged. Put up on 12.01.2018.

Sel -

**(S.VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)  
/pb/

- Sel -

**(K.ANANTHA PADMANABHA SWAMY)**  
MEMBER (JUDICIAL)